


**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/152/2016
NAME OF THE PETITIONER(S) : M/s Mather Projects Private Limited & another
NAME OF THE RESPONDENT(S) : M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2
others
UNDER SECTION : 397/398**

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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|----|--|--------------------------|---|
| 1) | SANDEEP KUMAR for HARI SHANKAR MANI | Counsel for Respondents. |  |
| 2) | S. SIDDHARTHAN for NRE ARUN MOHARAJAN | Counsel for Petitioner | |

ORDER

Shri S Siddharthan, counsel for petitioner present. Shri Sandeep Kumar, proxy counsel representing respondents present. Both the counsels reported that the parties are making efforts to settle the matter and prays time for reporting the final outcome of the settlement talks. Time enlarged at their request. Put up on **27.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)